

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **08.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/953/2019 IN CP/510/IB/2017
NAME OF PETITIONER : The Assistant Provident Fund Commissioner &
Recovery Officer
NAME OF RESPONDENT : R. Raghavendran (Liquidator) of
M/s. Veasons Energy Systems Pvt Ltd)
SECTION : Sec.60(5)(C) of IBC

ORDER

Ld. Counsel for Petitioner Mr. Thirunavukarsu and Ld. Counsel for Respondent Mr. B. Dhanaraj are present through video conferencing mode.

List this matter on **16.04.2021** for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

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(R. SUCHARITHA)
MEMBER (JUDICIAL)

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